

P. VENKATASUBBAIAH): (a) No, Sir.  
(b) Does not arise.

**CBI probing drug running by former C.M.**

501. SHRI SUDHIR GIRI:

SHRI SATYAGOPAL MISRA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the attention of Government has been drawn towards the news item that appeared in the Telegraph dated 13th January, 1983 that the CBI is probing drug running by a former Chief Minister; and

(b) if so, the reaction of Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. VENKATASUBBAIAH): (a) Yes, Sir.

(b) The case is being investigated by the CBI.

### Communal Riots

502. DR. A. U. AZMI:

SHRI UTTAMRAO PATIL:

SHRI HANNAN MOLLAH:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) how many communal riots have taken place in the country during the course of the last three years together with their details;

(b) how many persons were killed in riots by rioters and the police and how many shops and houses were damaged together with estimated loss;

(c) whether investigations have been made into the causes of the riots;

(d) if so, with what results; and

(e) the action taken against the miscreants?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) The number of communal incidents in 1980, 1981 and 1982 was 427,319, and 474 respectively.

(b) 809 persons were killed in communal incidents during the period January, 1980 upto December, 1982. The loss of property in these incidents during the period January, 1980 December, 1981 was estimated to be Rs. 3.94 crores. The information about loss of property during the year 1982 is being collected and will be laid on the Table of the House.

(c) and (d) Majority of communal incidents are reported to have been caused on account of petty causes and quarrels like that of kite flying. Others have arisen as a result of dispute relating to routes of religious processions, location of places of religious worship, fencing of graveyards, playing of music and the use of loud speakers at religious places and disputes relating to property and offences against women.

(e) The necessity of maintain communal harmony and public order has been time and again stressed on the State Governments. Suggestions have been made to them to streamline the administrative and intelligence machinery and for measures like arrest of anti-social elements, search and seizure for the recovery of arms and ammunition and action against elements inciting communalism. Central forces have also been made available to the States as and when the requests for the same are made.

संघ लोक सेवा आयोग की परीक्षाओं में हिन्दी का प्रयोग

503. श्री जयराम वर्मा

क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि संघ लोक सेवा आयोग ने कुछ परीक्षाओं के लिये